

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 3rd August, 2022.

No. LJ (B) 68/2012/53- In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Labiangbha P. Tariang, Additional Deputy Commissioners as the Additional District Magistrate within South West Khasi Hills with immediate effect until further orders-

sd-
(Cyril V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No. LJ (B) 68/2012/53-A

Dated Shillong, the 3rd August, 2022.

Copy forwarded to: -

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter NO. SWK JUD.15/2012/145, dated 22.7.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for Information
4. The Officer concerned.
5. Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannump
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

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